(b) The Volume on the Development of Technical Education in the Provinces, which is now under preparation is likely to be ready by the end of 1970. So far selections have been made from records relating to the Provinces of Punjab (1860—1907). Madras (1850—1905). Bombay (1880—1907). A list of documents relating to North Provinces and Oudli (1860—1904) has also been compiled. All this material has been collected from icco ds available in the National Archives of India.

Oral Answers

†[शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० ग्रार० वी० राव) (क) जी नहीं। ग्राशा की जाती है कि खण्ड 4 जून, 1969 में प्रकाशित हो जाएगा। मूचकाक के ग्रांतिरक्त, जिसके लिए छपाई हेतु ग्रादेश दे दिए गए है, सम्पूर्ण खण्ड मुद्रित किया जा चुका है।

(ख) प्रान्तो मे तकनीकी शिक्षा के विकास पर जो खण्ड तैयार किया जा रहा है, सभवत वह 1970 के ग्रन्त तक तैयार हो जाएगा। ग्रब तक पजाब (1860–1907), मद्राम (1850–1905) बम्बई (1880–1907) प्रान्तो से सबधित ग्रिभलेखो से चयन कर लिए गए हैं। उत्तर प्रान्त तथा ग्रवध (1860–1904) से सबधित दस्तावेजो की सूची भी तैयार कर ली गई है। इस सभी सामग्री का सकलन, भारत के राष्ट्रीय ग्रभिलेखागार मे उपलब्ध ग्रभिलेखो से किया गया है।

श्री राम सहाय: क्या मैं माननीय मन्नी जी से यह जान सक्गा कि (ए) और (बी) के विषयों में क्या अन्तर है <sup>२</sup> दूसरे ये पुस्तके कब तक मार्केट में एवेलेबिल हो सकेगी और किस मूल्य पर एवेलेबिल हो सकेगी, क्या इसके बारे में आप कोई जानकारी दें सकेगे <sup>२</sup>

PROF V K R V RAO I will find out Madam, whether they are available in the market or not Regarding the contents of the volume I can give the hon ble Member an answer But it is too long Volume I consists of two notes on the state of education in India compiled by A M Monteath in 1862 and 1867, and pair II on Education in British India prior to 1854 and in 1870—71 by A P Howell

Volume II deals with development in University Education (1860—87) being the period covering the events leading to the establishment of the Universities of Punjab (now in Pakistan) and Allahabad and in cluding the papers relating to passing of Honorary Degrees Act I of 1884

Selections from Fducational Records Pt II (1840—59) edited by J A Richev is a reprint and deals with the period during which provincial systems of education were evolved

Volume IV is mainly based on MacDon nell's note (1886) and Buck's Report (1901) on technical education in India. If he wants more details I can give it but it is a long thing

श्री मानसिंह वर्मा क्या माननीय मती जी यह बता सकेंगे कि यह पुस्तक किस भाषा में निकल रही है, अग्रेजी में अथवा हिन्दी में यदि अग्रेजी में है तो क्या इसका हिन्दी अनुवाद उपलब्ध हो सकेंगा?

PROF V K R V RAO Madam I believe they are being published in English at the moment regarding the question of their being published in Hindi I shall look into the matter

## ARC REPORTS

\*322 SHRI R P KHAITAN Will the Minister of HOME AFFAIRS be pleased to state

- (i) whether it is a fact that the Administrative Reforms Commission has submitted a number of reports to Government and
- (b) the extent to which Government propose to implement the recommendations made in the said reports?

<sup>†[ ]</sup> Hindi translation

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) (a) The Ad ministrative Reforms Commission has so far submitted the following reports to Govern

- (1) Problems of redress of citizens grie
- (11) Machinery for Planning, (interim re
- (iii) Machinery for Planning, (final report)
- (iv) Public Sector Undertakings;
- (v) Finance accounts and audit,
- (vi) Economic administration
- (vii) Machinery of the Government of India and its piocedures of work
- (viii) Life insurance administration,
- (ix) Central Direct Taxes administration
- (x) Administration of Union Territories and NEFA
- (xi) Personnel administration
- (b) Government proposes to implement the recommendations made in these reports to the maximum extent feasible.

श्री आर॰ पी॰ खेतान क्या मती जी यह बतलाएगे कि इसमे जो पबलिक ग्रहरटेकिस्स के बारे मे **मिफारिशे** हैं उनमे से कौन-कौन सी मजर हो गई है ग्रौर कौन-कौन सी मजर नहीं की गई

श्री विद्याचरण शुक्ल: इसके बारे मे सरकार के द्वारा स्टेटमेट इस माननीय सदन के सामने 19-3-69 श्रौर 21-3-69 को रखे गए है। उनमे पूरा विवरण दिया गया है। यदि माननीय सदस्य उस विवरण को देखगे तो उसमे साफ लिखा है कि किन-किन चीजो को मजूर किया है, किन को मजर नहीं किया है।

डा० भाई महाबीर क्या मैं यह जान सकता हू कि एडिमिनिस्ट्रेटिव रिफार्म्स कमीशन ने दिल्ली के भावी राजनीतिक ढाचे के विषय में क्या सुझाव दिया है ग्रीर उस सुझाव की मूल रूपरेखा के साथ सरकार

कहा तक सहमत है ग्रार कब तक उसकी त्रियान्वित करने का विचार रखनी है ?

श्री विद्याचरण शक्ल जहा तक इस श्रायोग के सुझावो श्रौर सिफारिशा का सम्बन्ध है उसकी रिपोर्ट ससद की लाइब्रेरी मे रख दी गई है ग्रीर माननीय सदस्य यदि उसको देखे तो उसमे पूरा विवरण मिल जायगा । मै नही समझता कि इस माननीय सदन का समय उसका विवरण देने मे लगाना चाहिए । जहा तक उनके मजर करने का सवाल है, हम उनकी परीक्षा कर रहे. है। ग्रभी कुछ दिनो पहले हम चाहते थें कि यहा के माननीय सदस्यो को ग्रौर जो दिल्ली से सम्बन्धित ग्रधिकारी है उनको बला कर चर्चा की जाय। पुरी तरह छानबीन करके हम ज्यादा से ज्यादा सिफारिशो को कार्यान्वित करने की कोशिश करेंगे लेकिन इस समय यह बताना मुश्किल है कि कौन सी सिफारिश हम मज़र कर सकते है श्रौर कौन सी मज्र नहीं कर सकते है।

श्री भ्रनन्त प्रसाद शर्मा एडमिनिस्टेटिव कमीशन ने जो रिकमेडेशन्स ग्रभी तक सबिमट की है उनमे एक यह भी है कि जो इडियन एडिमिनिस्ट्रेटिव सर्विसेज मे रिकट किए जाते है उनकी आयु अब 26 वर्ष तक कर दी जायगी। क्या सरकार इसको भी लागु करेगी?

श्री विद्याचरण शुक्ल मैंने कहा कि यह कहना मुश्किल है कि किस सिफारिश को हम मान सकते है ग्रौर किसको नही मान सकते । जिनको मजूर किया है उन पाच रिपोर्टो का विवरण रखा है, बाकी रिपोर्टी की जाच-पडताल कर रहे है। जैसे ही हम उनके बारे में निर्णय ले लेगे वैसे ही हम उसकी सूचना माननीय सदन को दे देगे।

SHRI K CHANDRASEKHARAN proposed to have the Administrative Re torms Commission as a permanent Commis sion working continuously or is it the intention that the Commission should exhaust its answers with regard to the terms of reference given to it? If it is the latter, when is the final report of the Administra tive Reforms Commission expected to be available to Government? May I also ask, Madam, whether in a recent report submitted to the Government, the Commission has recommended that instead of the second Saturday being a holiday in a month, all Saturdays should be half-holidays? ask whether the Government would be prepared to consider and reject this recommendation outright in the interest of work being carried on in Government offices, because if it is a half-holiday, there will be absolutely no work and all Saturdays will be full holidays in effect?

Oral Answers

SHRI VIDYA CHARAN SHUKLA: Madam, it is well known that this Commission has been appointed to look into a specific problem, i.e., administrative improvements. They have almost completed their work. Most of the working groups, expert groups and study teams that they had appointed have submitted their reports and they have been processed, and as I indicated earlier, the Commission has submitted 11 reports to the Government. Now they are nearing the end of their work. They will take a little more time to sound off the remaining part of their work. We have already reduced their staff because of the reduction in the quantum of work. We now expect that the work will be over soon. It will be very difficult to indicate how soon it will be over because we have not got any such indication from the Commission so far. But we ourselves are anxious that this work should be completed soon so that we can examine their reports in a proper and quick manner and effect the improvements that are necessary.

About the last part of the hon. Membei's question, I am not aware whether such a recommendation has been made or not. But if the Commission has made a recommendation of that kind, we shall certainly examine it.

POST IN THE PUBLICATIONS DIRLCTORATE OF C.S.I.R.

- \*323. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether a Selection Committee interviewed scientists for a post in the Publications Directorate of the Council of Scientific and Industrial Research on the 5th September, 1968;
- (b) what was the composition of the Selection Committee, how many experts were there and what were their qualifications;
- (c) whether there was any person on the Selection Committee who could judge the calibre, and aptitude of the candidates and quality of work done by them?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF V K. R V. R 10): (a) Yes, Madam, for one post of Scientist 'C'.

- (b) A statement is laid on the Table of the House.
- (c) They are all eminent scientists and were competent to judge the merits of the

## STATEMENT

The composition of the Selection Committee and their qualifications are as under:—

1. Dr. L. S. Mathur, Director-General, Observatories. Meteorological Office, New Delhi and Editor, Indian Journal of Meteorology

Name

and Geophysics, New Delhi.

2. Dr. Atma Ram, D.G.S I.R.

Ç, M.Sc., D. Phil, F.R. Met. Soc. (London) F.I.G.U.

**Qualifications** 

Chairman (Nominated by Vice-President. C.S.I.R.).

i k 1

D.Sc., F.N.I.

Member (Ex-Officio)